

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 213 OF 2018**

**Dated : 16<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Tata Power Delhi Distribution Limited** ..... **Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rahul Kinra  
Mr. Aditya Gupta

Counsel for the Respondent(s) : Mr. Pradeep Mishra  
Mr. Manoj Kumar Sharma for R-1

**ORDER**

Rejoinder of Appellant to reply of DERC shall be filed within four weeks' time  
i.e. on or before 14.08.2019 with advance copy to the other side.

List the matter on **29.08.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**  
mk/mkj

**(Justice Manjula Chellur)**  
**Chairperson**